

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/_____/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri T. Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the July, 2021.

Sub: **Car permission.**

Ref:- Your letter No. DJ.XIII-12/2012/2403/E, dtd 17.07.2021

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Biprajit Roy, Adddtional District & Sessions Judge, Dhubri, regarding permission to take his allotted official vehicle to Bongaigaon from the morning of 21.07.2021 till the evening of 21.07.2021, at your level.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/ 3084 /A, dated 23-07-2021

Copy to : 1. Shri Biprajit Roy, Adddtional District & Sessions Judge, Dhubri.

✓ 2. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

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